

SPECIAL BENCH  
COURT - I

O-228

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/317(KB)2022  
COMP.APPL/6(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11<sup>TH</sup> MAY, 2023, 10:30 A.M**

IN THE MATTER OF	SUNEEL SWAIKA VS MOORE AVENUE PROPERTIES PVT. LTD
UNDER SECTION	SEC. 58(3) SEC. 59 SEC. 241(1) SEC. 242(4) SECTION 56

**Appearance (via video conferencing/physically)**

**For the Petitioner**

**Mr. Ratnanko Banerji, Sr. Adv.  
Mr. Dhirendranath Sharma, Adv.  
Mr. Rishav Banerjee, Adv.  
Mr. Saubhik Choudhury, Adv.  
Mr. Tirthankar Das, Adv.**

**ORDER**

1. Ld. Counsel for the petitioner present.
2. Registry is directed to issue notice to the respondent to file reply affidavit within two weeks.
3. Post this matter for arguments on **21.06.2023**.

**Balraj Joshi  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**